

List of total no. of cases randomly allocated during the month of June-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	3
					OMP (COMM)	1
					Execution (Comm)	2
					Misc. DJ	4
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	1
					EXECUTION	1
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS DJ	0
					CS (COMM)	2
					Misc. DJ	1
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	6
					OMP (I) (COMM)	4
					EXECUTION (COMM)	4
5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS(COMM)	4
					EX (COMM)	2
					OMP(I) (COMM)	3
					OMP (COMM)	1
					MISC DJ	1
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	COMM)/OMP/EXECUTION/AR	20

7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM)	2
					OMP(I) COMM +OMP(COMM)	0
					EXECUTION	0
					MISC DJ +CONTEMPT	0
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS(COMM)	2
					OMP (COMM)	1
					EXECUTION (COMM)	1
					OMP (I) (COMM)	2
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	7
					TRANSFER RECEIVED	0
					Execution	0
					Misc DJ	0
					OMP (I)(COMM)	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	0
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	cases e-filed in the month of June	3
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	1
					OMP(I)COMM	1
					COUNTER CLAIM	1
					EXECUTION (COMM)	1
					CS DJ	3
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	1

					EXECUTION(Comm)	2
TOTAL						81
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	Execution	1
					Contempt Petition	0
					Execution	0
					Contempt Petition	0
					Misc	0
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	5
					OMP COMM	5
					EXECUTION COMM	1
					MISC DJ	0
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (Comm)	7
					Arbitration Cases / OMP / OPM(I)	1
					Misc. DJ	0
					Counter Claim	0
					Execution	1
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	8
					Execution (comm)	1
					OMP (COMM)	0
					OMP (I) (COMM)	5
					OMP (T) (COMM)	0
					MISC. DJ	2
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	OMP (I) (COMM.)	4
					CS (COMM.)	9
					EX (COMM)	1

19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	6
					OMP(I)(COMM)	1
					EXECUTION	0
					COUNTER CLAIM	0
					MISC DJ/ CIV DJ	0
					ARB A (COMM)	0
					OMP (COMM)	1
TOTAL						59
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	ADE MARK/ CIVIL (COMMERCIAL COURT)	3
					CS(COMM)	12
					ARBITRATION U/S 9	4
					MISC. DJ/COUNTER CLAIM	2
					EXECUTION(COMM)	2
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	8
					EX(COMM)	3
					OMP (COMM)	3
					OMP (I) (COMM)	5
					MISC. DJ	1
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		U/S 34 ARBITRATION CONCILIATION	3
					SUIT FOR RECOVERY	11
					SUIT FOR TRADEMARK	1
					EXECUTION PETITION	1
					U/S 9 OF ARBITRATION & CONCILIATION	3
TOTAL						62
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	614	CS (COMM)	4

				614	OMP (I) COMM.	22
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	5
				503	EX. COMM.	1
				503	OMP (I) COMM.	20
25			SH. SANDEEP YADAV	614	CS (COMM)	3
				614	EX. COMM.	1
				614	OMP (I) COMM.	18
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	5
					EX. COMM.	2
					OMP (I) COMM.	13
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	4
					EX. COMM.	1
					OMP COMM.	1
					ARB. A. COMM.	1
					OMP (I) COMM.	25
TOTAL						126
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	502	COMMERCIAL	6
29			MS. NEELAM SINGH, DISTRICT JUDGE	613	COMMERCIAL	13

30			SH. AJAY KUMAR JAIN		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31			MS. ANU GROVER BALIGA		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	6
32			SH. BHUPESH KUMAR		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	6
33			MS NIRJA BHATIA		nil	NIL
34			SH. RAJESH KUMAR SINGH		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	27
35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)		OMP (COM) -3, CS (COMM)-06 , EX-03	3
TOTAL						61
36	KARKARDOOMA	EAST	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	12	CS(COMM-74)	9
				12	OMP(COMM)-73	0
				12	OMP (COMM)-78	0

37	KARKARDOOMA	EAST	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS(COMM-74)	7	
					OMP(COMM-73)	0	
					OMP (COMM)-78	0	
TOTAL						16	
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	8	
					OMP (I) (COMM)	-0	
					OMP (COMM)	0	
					MISC. DJ	0	
					EXECUTION PETITION	1	
Total						9	
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	8	
					EXECUTION	1	
40	KARKARDOOMA	SHAHDARA	MS. KIRAN BANSAL	56	CS(Comm)	9	
					56	EX COMM	0
					56	MISC DJ	1
41	KARKARDOOMA	SHAHDARA	SH. SURENDER S. RATHI		CS(Comm)	8	
					OMP(COMM)	0	
					MISC.DJ CASE	0	
					OMP (I) Comm	0	
					Execution	6	
42	KARKARDOOMA	SHAHDARA	Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	5	
					Ex	3	
Total						41	
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	14	
					OMP	9	
					MISC DJ	2	
					EX	4	
44	KARKARDOOMA	SHAHDARA	SH.VINOD YADAV	759	CS(COMM)	7	
					OMP	9	

				MISC DJ	7
				EX	6
				EX	8
Total					66
45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	CS(COMM.)	31
				OMP COMM	1
				OMP i (COMM)	0
				EXECUTION	1
				Misc. Application DJ	0
Total					33
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	CS (COMM)	6
				OMP (COM)	0
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
47	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	CS (COMM)	8
				OMP (COM)	0
				ARB (COM)	0
				OMP (I) (COMM.)	0

				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	14
				OMP (COM)	0
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	10
				OMP (COM)	0
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
TOTAL					38
GRAND TOTAL					554